

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 3091/2024 in C.P. (IB)/145(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- **Vinod Radhakrishnan Nair**
 IN THE MATTER OF
 Vista Processed Foods Private Limited
 V/s
 Goli Vada Pav Private Limited

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3091 of 2024:- Mr. Sanjeev Goel, Resolution Professional i/b Devarajan Raman
present in person through VC. List this matter on **28.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)